

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: N.DELHI.

CCP 368/92 in
OA 1021A/89

Date of decision: 06.7.93

Shri Sewa Singh

Petitioner.

Versus

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Petitioner. Shri B.K. Kamal Counsel

For the Respondents. Shri J.P. Verghese Counsel

JUDGEMENT (OBAL)

(By Hon'ble Mr. Justice V.S. Malimath Chairman)

From the materials placed before us we are satisfied that the judgement of the Tribunal has been duly complied with and these proceedings are dropped.

(S.R. ADIGE)
MEMBER (A)

(S.R. ADIGE) (V.S. MALIMATH)
MEMBER (A) CHAIRMAN